

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. 433 of 2013
In Appeal No. 198 of 2013

Dated : 6th February, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

K.K.K. Hydro Power Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Antaryami Upadhyay
Ms. Ishita Choudhuri Dasgupta
Mr. Ajay Vaidya

Counsel for the Respondent(s) : Ms. Shikha Ohri for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **12th February, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member